

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/4650/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti Malaya Deb,
Principal Judge,
Family Court, Cachar, Silchar

Dated Guwahati, the 28th September, 2021

Sub:- **Civil vacation.**

Ref:- Your letter No. FC/Sil/2021/633 dtd. 22.09.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for permission to avail the entire **Civil vacation from 09.10.2021 to 24.10.2021 along with station leave permission from the the morning of 09.10.2021 till the morning of 25.10.2021**, has been granted. Further, the Counsellor, family Court, Cachar, Silchar will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

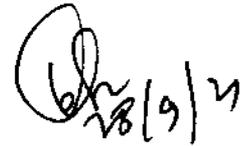
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JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/4651-A, dated 28-9-2021

Copy to

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

Sd/-